

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3576**

**TO BE ANSWERED ON THE 8th AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)
SECURITY COVER**

3576. SHRI R.P. MARUTHARAJAA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of persons to whom security has been provided by the Government apart from VVIPs, Cabinet and other Ministers along with the category of security provided;

(b) the manner in which the security threat is assessed in respect of these persons;

(c) whether any reassessment of security threat has been made recently; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) : At present there are 288 threat based protectees (Z+ =25, Z =61, Y+ =113, Y =19, X =70) in the Central list. There is no fixed number of persons, other than VVIPs, Cabinet and other Ministers, to whom security is provided.

(a) Security is provided on the basis of threat assessment of individuals and the category of security (Z+, Z, Y+, Y& X) is decided on the basis of nature and gravity of the threat. Threat assessment is done by the security agencies to determine the nature and gravity of threat faced by an individual.

(c) & (d) : Security arrangements for the Central Protectees was last reviewed in the meeting held on 18.07.2017.
